

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
STARRED QUESTION NO. 1
TO BE ANSWERED ON 30.11.2015**

New Education Policy

***1. SHRI JOSE K. MANI:
SHRI DALPAT SINGH PARASTE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether suggestions have been received from various quarters to bring a new education policy;
- (b) if so, the present status in this regard;
- (c) whether the States have their own education policy and if so, the details in this regard;
- (d) the extent to which the new policy is likely to be dovetailed with the States' policies; and
- (e) the guidelines likely to be framed in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA
STARRED QUESTION NO. 1 FOR REPLY ON 30.11.2015 ASKED BY SHRI JOSE K. MANI
AND SHRI DALPAT SINGH PARASTE REGARDING NEW EDUCATION POLICY**

(a) to (e): The Government of India has undertaken an unprecedented collaborative, multi-stakeholder and multi-pronged consultation process for formulating the New Education Policy (NEP). The three-pronged consultation process included online, grassroots and national level thematic deliberations.

The online consultation process was undertaken on www.MyGov.in portal from 26th January, 2015 to 31st October, 2015 and nearly 29,000 suggestions have been received on the 33 identified themes.

An extensive, time-bound, participative, bottom-up consultative process across nearly 2.5 lakh Gram Panchayats, 6600 Blocks, 6000 Urban Local Bodies, 676 districts and 36 States/Union Territories was carried out between May to October, 2015 and so far 1,00,206 villages, 5155 Blocks, 1201 ULBs, 573 districts and 11 States have uploaded their suggestions on <https://survey.mygov.in>. Some states have conveyed that they have completed the consultations and have asked for more time for uploading the suggestions.

A meeting was held by the Minister of Human Resource Development on 21st March, 2015 with Education Ministers, Secretaries and other senior officials of the State Governments in which the consultation process, including the process of uploading the recommendations on MyGov, was explained in detail and suggestions of States on the process as well as the themes were also invited.

The Government has also conducted thematic consultations through University Grants Commission, All India Council for Technical Education, National Council for Teacher Education and several centrally funded universities and institutions, autonomous bodies, attached offices having domain expertise on the individual themes by inviting all relevant stakeholders including experts, academics, industry representatives, civil society etc. in July-October, 2015. Further, the Ministry is holding the thematic consultations in which experts having domain expertise have been invited for deliberations.

The consultation process was one of the agenda points in the meeting of Central Advisory Board on Education (CABE) held on 19th August 2015. Views of all States and members of CABE were invited on the consultation process and the themes. Six Zonal Meetings were held by the Minister of Human Resource Development in Eastern, Central, North-Eastern, Western, Southern and Northern Zones covering all States and UTs in September-October 2015 which was attended by Education Ministers and officials of the respective States/UTs. States will be submitting their outcome documents with suggestions.

Until 1976, Education under the Indian Constitution was in the State list. The Centre could only provide guidance to the States on policy issues. In 1976, the Constitution was amended to include education in the Concurrent List. Education, being in the Concurrent list, is the responsibility of both Centre as well as the State Governments. Education policy is being formulated after consultation with all stakeholders including State Governments. State governments are at liberty to give suggestions as per their policy, if any.

The Government of India has constituted a Committee for drafting the New Education Policy (NEP) named as 'Committee for Evolution of the New Education Policy'. The Committee will consist of Shri T.S.R. Subramanian, Former Cabinet Secretary as the Chairman and Smt. Shailaja Chandra, former Chief Secretary, NCT of Delhi, Shri Sevaram Sharma, former Home Secretary, NCT of Delhi, Shri Sudhir Mankad, former Chief Secretary, Gujarat & Prof. J.S. Rajput, former Director, NCERT as members of the Committee. The Committee will examine the outcome documents, recommendations and suggestions received and formulate a draft National Education Policy as well as a Framework for Action (FFA).